

Area	Production during January-June, 80 (Provisional)
39. Kanhan	8.07
40. Korba	20.38
41. Sohagpur	21.17
42. Chirimiri	17.43
43. Baikunthpur	14.54
44. Jagrakhand	11.92
45. Ib Valley	5.50
TOTAL (WCL)	141.60
V. North Eastern Coalfields	
46.	2.79
TOTAL (CIL I+II+III+IV+V)	506.52
VI 47. Singareni Collieries Co. Ltd.	45.96
VII 48. Tata Iron & Steel Co. Ltd. (Captive mines)	10.32
VIII 49. Indian Iron & Steel Co. Ltd. (Captive mines)	4.00
IX 50. D.V.C.	0.55
GRAND TOTAL	567.33

Setting up of a Doordarshan Centre at Gorakhpur

587. SHRI NARSINGH NARAIN PANDEY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a T.V. Centre at Gorakhpur in Uttar Pradesh; and

(b) whether it is also proposed to set up a news relay media at Gorakhpur?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) Plans for expansion of TV services through INSAT are under formulation. Gorakhpur is likely to be covered under this scheme. Its implementation will, however, depend on the availability of resources and relative priorities.

(b) No, Sir.

Loss suffered by Fertilizer factories

588. SHRI NARSINGH NARAIN PANDEY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that many of the fertilizer factories are running at a loss;

(b) if so, what are the names of the factories and what is loss incurred during the years 1978-79 and 1979-80 upto July, 1980;

(c) whether it is also a fact that despite creation of various zones to speed up production the inefficiency and losses are increasing; and

(d) if so, what are the various corrective measures Government have taken in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b) Yes, Sir. Some of the Public Sector Fertilizer manufacturing companies have incurred losses during the years 1978-79 and 1979-80 due to lower capacity utilisation mainly on account of constraints like power cuts, inadequate availability of raw materials like petroleum products as a result of Assam situation and coal. The names of the companies concerned and the losses incurred by them are detailed below:—

Name of the Company	Loss incurred	
	1978-79 (in Rs. Crores)	1979-80 (in Rs. Crores Provisional)
(1) Fertilizer Corporation of India Limited	21.83	59.28
(2) Hindustan Fertilizer Corporation Limited	22.92	35.57
(3) National Fertilizers Ltd.	2.29	21.24
(4) Fertilizers and Chemicals (Travancore) Ltd.	5.54	6.61

The working results of these companies for the current year ending July, 1980 have not yet been finalised.

(c) The FCI and NFL were reorganised in April, 1978 to form 5 companies with a view to decentralise the decision-making and enable the Chief Executives to devote more time to the smaller number of plants under them. The lower capacity utilisation and adverse working results have arisen mainly on account of the constraints mentioned above and cannot be related to the reorganisation.

(d) Government is monitoring the movement of supplies of feedstock and inputs to the fertilizer plants and the availability of feedstock in August, 1980 is expected to improve. The power availability to the plants has already shown a marked improvement.

Special allotment of gas connection by M/s. Bharat Petroleum

589. SHRI S. K. VAISHAMPAYEN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether M/s. Bharat Petroleum Company are allowed to sanction gas connections to special categories of people;

(b) if so, what is the number of such connections granted in 1979 and upto June, 1980; and

(c) what are the criteria for special allotments of gas connections?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) 1035 gas connections on priority basis were released by the Bharat Petroleum Corporation during January, 1979 to June, 1980.

(c) Special allotments of gas connections are made for certain categories like foreign diplomats, newly elected MPs, etc.

Ban on the exhibition of film 'Lok Parlok'

590. SHRI SWAMI DINESH CHANDRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a deputation of the Sanatan Dharam Pratinidhi Sabha called to him on June 19, 1980, demanding a ban on the exhibition of the film 'Lok Parlok';

(b) if so, what are the reasons given for demanding the ban; and

(c) what decision has been taken by Government on their representation?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) to (c) Yes, Sir. It has been represented that the film "Lok Parlok" (Hindi) makes a mockery of Hindu mythology as there are derogatory references to Lord Indra etc. The Central Government has suspended the exhibition of the film for a period of two months with effect from 8-7-80 pending enquiry under Section 6 of the Cinematograph Act, 1952.

591. [Transferred to the 12th August, 1980.]

Total investment production and profit in drug industry

592. SHRI SYED SHAHABUDDIN: PROF. RAMLAL PARIKH:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total investment, the total annual value of production and the total profit after the deduction of tax of the drugs and pharmaceutical industry during the last three years;

(b) the share of foreign investment and the profit and royalty repatriate during those years;